

Right to Information Act, 2005 under sub-section (1) of section 6 and under section 7, an applicant has to pay a fee of rupees 10/- and other charges, for seeking requisite information by way of cash or by demand draft or bankers cheques only and payment through money order is not accepted. As you know, Sir, to get demand draft/bankers cheque for smaller amount of Rs. 10/- and more, one has to pay Rs. 40 to Rs. 50 towards bank commission. But the postal commission for money order up to Rs. 20/- is Re. 1 (one rupee only) and for Rs. 50/- commission is Rs. 3 and Rs. 100/- it is only Rs. 5. The rule that the fees for seeking information can be paid only through cash or demand draft/banker cheque is causing inconvenience and harassment to those persons who live in the area where proper banking facilities are not available. Even if where banking facilities are available payment through demand draft/banker cheque makes one to pay more when this facility can be had through money order at a lesser cost. I would, therefore, urge upon the Government to make the facilities available through money order. Since this can be done by only amending the relevant rule made under the Act without amending the principal Act, the Government should take prompt action in the matter.

Need to implement National Rural Employment Guarantee Scheme in Darjeeling

श्री समन पाठक (पश्चिमी बंगाल): माननीय उपसभाध्यक्ष महोदय, मैं आपके माध्यम से केन्द्र सरकार का ध्यान दार्जिलिंग जिले के पहाड़ी अंचल एवं तराई क्षेत्र में बन्द पड़े बागानों तथा व्याप्त बेरोजगारी की समस्याओं की ओर आकर्षित करना चाहता हूँ। सर्वविदित है कि दुर्गम भौगोलिक दृष्टि से एवं आर्थिक रूप से पिछड़े क्षेत्र की जीवन शैली कठिन होती है। दार्जिलिंग के अधिकांश हिस्से बुनियादी सुविधाओं से वंचित हैं और गिने-चुने चाय बागानों को छोड़कर सभी चाय बागानों में सामान्य सी स्थिति है। राज्य सरकार के अथक प्रयासों के बावजूद कई चाय बागान अभी बन्द पड़े हैं या प्रायः बन्द होने के कगार पर हैं, जैसे कि चुड़थुड़, रिड़टड़, सिपाई धूरा, पेगोक, भा-टकभर आदि।

बाकी बागानों में भी मजदूरों को समय पर रोजी-रोटी, पेयजल, राशन, बिजली, दवाइयाँ जैसी बुनियादी सुविधाएं उपलब्ध नहीं होती हैं। तराई क्षेत्र के बागानों में ज्यादातर आदिवासी एवं अनुसूचित जनजाति के लोग रहते हैं जो इन बुनियादी सुविधाओं से वंचित हैं। चाय बागानों में ज्यादातर परिवार के सिर्फ एक ही सदस्य कार्य करते हैं, जिससे आर्थिक समस्या और भी विकराल हो गई है। बेरोजगारी के कारण ग्रामीणों का एक बड़ा हिस्सा शहरों की ओर पलायन कर

[10 August, 2006]

RAJYA SABHA

रहा है। जो बच गए हैं, वे जीवन से हताश और निराश होकर सरकार की ओर मदद की आस लगाए बैठे हैं।

[उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) पीठासीन हुए]

अतः मेरा आपके माध्यम से केन्द्र सरकार को यह निवेदन है कि इस क्षेत्र की विशेष परिस्थिति को ध्यान में रखकर दार्जीलिंग पहादी अंचल एवं तराई क्षेत्र में “ राष्ट्रीय ग्रामीण रोजगार गारंटी योजना” को अतिशीघ्र लागू किया जाए ताकि बेरोजगार युवकों को भी समाज की मुख्य धारा से जोड़ा जा सके।

SHRI SILVIUS CONDPAN (Assam): Sir, I associate myself with the Special Mention made by Shri Saman Pathak.

**Need for provision of basic amenities at Theni Railway Station
in Tamil Nadu**

SHRI S.P.M. SYED KHAN (Tamil Nadu): Sir, in our district headquarter Theni, there is a railway station from where passengers can travel to Bodi and Madurai. The Bodi-Madurai line is the only railway line available to the public. Due to absence of the basic amenities at Theni railway station, people do not come forward to use rail to travel to Madurai. There is no proper drinking water facility at this station. The drinking water is brought from an un-maintained well situated nearby. This will pave way for many diseases if one drinks this harmful water. Secondly, the only one public toilet of the station has also been closed without maintenance. This is a great inconvenience to the public. There are also no proper shelters for the waiting passengers. At present, passengers seek shadows of the trees in the station as their shelters before boarding the trains. The approach road to station and civic maintenance in the station premises are also not in good conditions. All of these problems and inconvenience keep the public away from using the only one railway line available to them.

I would, therefore, urge upon the hon. Railway Minister to kindly look into the matter and issue necessary orders for providing the basic amenities at the Theni Railway Station immediately. Thank you.

SHRI C. PERUMAL (Tamil Nadu): Sir, I associate myself with the Special Mention made by Shri S.P.M. Syed.